

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1874
ANSWERED ON:22.11.2010
APPOINTMENTS ON COMPASSIONATE QUOTA
Karunakaran Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there are number of cases of the deceased employees whose dependents have not been given jobs in the Department of Posts;
- (b) if so, the details thereof during the last three years and the current year, Statewise including Kerala;
- (c) the steps taken by the Government in this regard; and
- (d) the number of posts in each category are remaining unfilled under compassionate appointment quota in the country, Statewise including Kerala Postal Circle?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes Madam.
- (b) Details Circle-wise including Kerala are given in Annexure A.
- (c) Compassionate appointments are governed by the consolidated instructions of the Department of Personnel & Training, which is the nodal Ministry of the Government of India in the case. Such appointments can be offered to fill upto 5% of direct recruitment vacancies in each year. Since the number of applicants are much higher than the available vacancies for compassionate appointment, a balanced and objective assessment of the financial condition of the family is made taking into consideration its assets and liabilities and other relevant factors such as presence of earning member, size of the family, ages of the children and its social liabilities. After an unbiased comparative assessment of the cases keeping in view the available vacancies, only the families which are most indigent and deserving of immediate assistance are appointed on compassionate grounds.
- (d) Details Circle-wise including Kerala are given in Annexure B.